

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--|---|-----------------------------|--|
| 1 | D-BLAPL/37522/2024 BLAPL/12594/2024 | SANJUKTA SAHU VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | BARGARH RURAL /157 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0001298/2023 |
| 2 | D-BLAPL/37524/2024 BLAPL/12595/2024 | BHAGABAN SOREN VS STATE OF ODISHA | HEMANTA KUMAR MOHANTA VS | / /0 J.M.F.C.,BARIPADA(Mayurbhanj) 2(B)CC/000014/2024 |
| 3 | D-BLAPL/36488/2024 BLAPL/12596/2024 | SHYAM CHALAN VS STATE OF ODISHA | PRANAB KUMAR DAS VS | MALKANGIRI /623 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000767/2024 |
| 4 | D-BLAPL/37530/2024 BLAPL/12597/2024 | NIREL @ BAYA @ PRADHAN MUNDA VS STATE OF ODISHA | SMITA RANJAN PATNAIK VS | LAHUNIPADA /211 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundarban) GR/0000887/2024 |
| 5 | D-BLAPL/36875/2024 BLAPL/12598/2024 | SANATANA CHINTAPATRA VS STATE OF ODISHA | PRANAB KUMAR DAS VS | NANDAPUR /124 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000109/2024 |
| 6 | D-BLAPL/37511/2024 BLAPL/12599/2024 | SANAT DIGAL VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BARKOTE /448 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000023/2024 |
| 7 | D-BLAPL/37532/2024 BLAPL/12600/2024 | MD. KADIR VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | / /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000609/2024 |
| 8 | D-BLAPL/37514/2024 BLAPL/12601/2024 | SUNIL SETHI VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | TALCHER TOWN /743 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000089/2023 |
| 9 | D-BLAPL/37515/2024 BLAPL/12602/2024 | SIBA PRADHAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | GOCHHAPADA /81 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000093/2023 |
| 10 | D-BLAPL/37535/2024 BLAPL/12603/2024 | SURENDRA KUMAR KATA VS STATE OF ODISHA | MANOJ KUMAR PANDA VS | GOLAMUNDA /166 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGIRI CT/0000636/2024 |
| 11 | D-BLAPL/37516/2024 BLAPL/12604/2024 | HRUDAY SA VS STATE OF ODISHA | RABINDRA NATH PRUSTY VS | SINAPALI /251 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000043/2024 |

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|----|--|--|--------------------------------|--|
| 12 | D-BLAPL/37518/2024 BLAPL/12605/2024 | KHUDRA PUNJI VS STATE OF ODISHA | HEMANTA KUMAR MOHANTA VS | BELPARA /58 /2010 A.D.J.,PATNAGARH(Balangir) SC/0000016/2017 |
| 13 | D-BLAPL/37520/2024 BLAPL/12606/2024 | PRADYUMNA MOHARANA @ BABJI VS STATE OF ODISHA | CHIRANJEEV BIDYABHUSHAN VS | CHOUDWAR /276 /2018 2ND ADJ,CUTTACK(Cuttack) ST/0000182/2019 |
| 14 | D-BLAPL/37536/2024 BLAPL/12607/2024 | DHARMA MALLICK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | TUMUDIBANDHA /70 /2023 ASSISTANT SESSIONS JUDGE,BALLIGUDA ST/0000005/2024 |
| 15 | D-BLAPL/37010/2024 BLAPL/12608/2024 | AMULYA BEHERA VS STATE OF ODISHA | SANTOSH CHANDRA ATABUDHI VS | INDUSTRIAL ESTATE PS /179 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000442/2024 |
| 16 | D-BLAPL/37549/2024 BLAPL/12609/2024 | RONI JAY KUMAR JHA VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | JHARSUGUDA GRPS /141 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000042/2024 |
| 17 | D-BLAPL/37171/2024 BLAPL/12610/2024 | PANUA @ PRANAKRUSHNA SENAPATI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALICHANDRAPUR /408 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001862/2024 |
| 18 | D-BLAPL/37496/2024 BLAPL/12611/2024 | BASANT NAYAK @ NAIK @ CHANDU VS STATE OF ODISHA | SUBHA NARAYAN DAS VS | CHAULIAGANJA /111 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000047/2022 |
| 19 | D-BLAPL/37103/2024 BLAPL/12612/2024 | HERAMBA JAGAT VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | BODEN /177 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(Cuttack) ST/0000103/2024 |
| 20 | D-BLAPL/37484/2024 BLAPL/12613/2024 | PRAKASH NAHAK VS STATE OF ODISHA | BISWAJIT MOHANTY VS | KHALLIKOTE /123 /2010 ASST. SESSIONS JUDGE,KHALLIKOTE(Cuttack) ST/0000013/2011 |
| 21 | D-BLAPL/37493/2024 BLAPL/12614/2024 | RAMESH KUMAR BEHERA VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | / /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000281/2024 |
| 22 | D-BLAPL/37598/2024 BLAPL/12615/2024 | DURGA SAHU @ GOLU VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | AIRPORT P.S. /182 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002897/2024 |
| 23 | D-BLAPL/37578/2024 | SUNITA SAMANTARAY @ PANDA | SAROJ KUMAR PADHI | PIPLI /426 /2024 |

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| | BLAPL/12616/2024 | VS STATE OF ODISHA | VS | J.M.F.C.,PIPILI(Puri) GR/0000746/2024 |
| 24 | D-BLAPL/37580/2024 BLAPL/12617/2024 | BHAGIRATHI PRADHAN VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | PIPLI /112 /2024 J.M.F.C.,PIPILI(Puri) GR/0000183/2024 |
| 25 | D-BLAPL/37560/2024 BLAPL/12618/2024 | PANCHANAN BEHERA @PANCHANANA BEHERA VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | //0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000052/2024 |
| 26 | D-BLAPL/37609/2024 BLAPL/12619/2024 | KISHAN@BIREN KUMAR SAHOO VS STATE OF ODISHA | MANORANJAN DAS VS | JANKIA P.S. /174 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000364/2024 |
| 27 | D-BLAPL/37613/2024 BLAPL/12620/2024 | GOUTAM NAYAK VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | //0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000557/2024 |
| 28 | D-BLAPL/37567/2024 BLAPL/12621/2024 | DINESH ADABASI VS STATE OF ODISHA | MANORANJAN PADHY VS | BOUDH /150 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000049/2024 |
| 29 | D-BLAPL/37568/2024 BLAPL/12622/2024 | RAMDILAVAR HARIJAN VS STATE OF ODISHA | MANORANJAN PADHY VS | BOUDH /150 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000049/2024 |
| 30 | D-BLAPL/37581/2024 BLAPL/12623/2024 | DIPANKAR HALDAR VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | MALKANGIRI /388 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000480/2024 |
| 31 | D-BLAPL/37600/2024 BLAPL/12624/2024 | CHANDAN SINGH VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | CHHEND /92 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001102/2024 |
| 32 | D-BLAPL/37586/2024 BLAPL/12625/2024 | SOUMYAJIT BEHERA VS STATE OF ODISHA | SUSANTA KUMAR TRIPATHY VS | BASELI SAHI PS /185 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000111/2024 |
| 33 | D-BLAPL/37370/2024 BLAPL/12626/2024 | BIJAY GOUDA @ BIJU VS STATE OF ODISHA | GYANA RANJAN DHAL VS | //0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000112/2024 |
| 34 | D-BLAPL/37612/2024 BLAPL/12627/2024 | SANJIT NAYAK VS | TANMAYA KUMAR MOHANTY VS | //0 DISTRICT & SESIONS JUDGE,BHUBANE |

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|----|--|--|------------------------------|---|
| 35 | D-BLAPL/37626/2024 BLAPL/12628/2024 | STATE OF ODISHA PRATAP SABAR VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | TR/0000558/2024 / /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000043/2024 |
| 36 | D-BLAPL/37627/2024 BLAPL/12629/2024 | P. GANESH PATRA VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | BEGUNIAPADA /455 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000153/2024 |
| 37 | D-BLAPL/37582/2024 BLAPL/12630/2024 | PANKAJ KUMAR MOHANTY VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,KORAPUT(Koraput) GR/0000528/2024 |
| 38 | D-BLAPL/37638/2024 BLAPL/12631/2024 | STATE OF ODISHA (EOW) RAJA MAHALIK @ MALLICK VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | / /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000621/2024 |
| 39 | D-BLAPL/37571/2024 BLAPL/12632/2024 | SUDIPTA MOHANTY VS STATE OF ODISHA | SRINIBAS PARIJA VS | / /0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000011/2024 |
| 40 | D-BLAPL/37644/2024 BLAPL/12633/2024 | DHARMA MALLICK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | TUMUDIBANDHA /11 /2023 ASSISTANT SESSIONS JUDGE,BALLIGUDA ST/0000021/2024 |
| 41 | D-BLAPL/37583/2024 BLAPL/12634/2024 | SK. RAMJAN @ BABULU VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | UMERKOTE /382 /2024 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000056/2024 |
| 42 | D-BLAPL/37584/2024 BLAPL/12635/2024 | ROHIT VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | / /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000046/2024 |
| 43 | D-BLAPL/37661/2024 BLAPL/12636/2024 | B. GANESH @ B. GANAPATI VS STATE OF ODISHA | S.S.RAY (2) VS | GOLANTHARA (BERHAMPUR) /276 /2023 3RD ADDL.SESION JUDGE CUM SPL.JUDGE ST/0000445/2024 |
| 44 | D-BLAPL/37593/2024 BLAPL/12637/2024 | BISHNU CHARAN MALLIK @ BISHNU MALLIK VS STATE OF ODISHA | ARUN KUMAR BUDHIA VS | BARI RAMACHANDRAPUR /387 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001766/2024 |
| 45 | D-BLAPL/37632/2024 BLAPL/12638/2024 | SANTANU NAYAK VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | / /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000620/2024 |

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|----|--|--|-----------------------------|---|
| 46 | D-BLAPL/37643/2024 BLAPL/12639/2024 | DHARMA MALLICK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | BALLIGUDA /22 /2023 ASSISTANT SESSIONS JUDGE,BALLIGUDA ST/0000007/2024 |
| 47 | D-BLAPL/37420/2024 BLAPL/12640/2024 | RABINARAYAN NAYAK @ RABI VS STATE OF ODISHA | KURESH PRASAD DASH VS | BHANJANAGAR /720 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001143/2024 |
| 48 | D-BLAPL/37663/2024 BLAPL/12641/2024 | MARIA BENEDICT VS STATE OF ODISHA | SURYAKANTA JENA VS | CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024 |
| 49 | D-BLAPL/37106/2024 BLAPL/12642/2024 | PRAKASH VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024 |
| 50 | D-BLAPL/37415/2024 BLAPL/12643/2024 | GOBINDA PRADHAN VS STATE OF ODISHA | SATYA RANJAN MULIA VS | JARAPADA /126 /2022 A.D.J.,ANGUL(Anugul) CT/0000272/2022 |
| 51 | D-BLAPL/37073/2024 BLAPL/12644/2024 | BILAK HARIJAN VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | NABARANGAPUR TOWN /217 /2024 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000032/2024 |
| 52 | D-BLAPL/37656/2024 BLAPL/12645/2024 | JITU @ PADARABINDA PATTNAIK VS STATE OF ODISHA | KARUNAKAR GAYA VS | CRRI /150 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000150/2024 |
| 53 | D-BLAPL/37002/2024 BLAPL/12646/2024 | BIKALA @ AJIT NAIK VS STATE OF ODISHA | AMIT KUMAR NATH VS | BANARAPAL /327 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000736/2023 |
| 54 | D-BLAPL/37423/2024 BLAPL/12647/2024 | PRAKASH NAYAK VS STATE OF ODISHA | KURESH PRASAD DASH VS | BHANJANAGAR /138 /2010 A.D.J.,BHANJANAGAR(Ganjam) ST/0000008/2012 |
| 55 | D-BLAPL/37676/2024 BLAPL/12648/2024 | RAMAKANTA GOND @ KANTA VS STATE OF ODISHA | UMAKANTA BARIK VS | RAIGHAR /298 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangapur) GR/0000396/2024 |
| 56 | D-CMP/51842/2024 CMP/1450/2024 | SUSANTA GHADAI VS GANESH CHANDRA JENA | AMIT PRASAD BOSE VS | // CIVIL JUDGE (SD), JALESWAR(Baleshwar) EC/0000001/2018 |
| 57 | D-CMP/51823/2024 | AMIYA KUMAR SAMANTARAY @ BULU BABU | MANORANJAN PADHI | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|--|-----------------------------|---|
| | CMP/1451/2024 | VS PARSURAM MOHANTY | VS | CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000433/356 |
| 58 | D-CMP/51435/2024 CMP/1452/2024 | ADEITA PRASAD DAS VS ADEITA SWAIN | SAIBRATA RATH VS | // 1ST A.D.J.,PURI(Puri) Fao/0000164/2023 |
| 59 | D-CONTC/46033/2024 CONTC/8144/2024 | RAJENDRA PRASAD BOSE VS USHA PADHEE, I.A.S. | ADV. VS | // () |
| 60 | D-CONTC/51912/2024 CONTC/8145/2024 | NAROTTAM MOHANTA VS SHALINI PANDIT, I.A.S. | ADV. VS | // () |
| 61 | D-CONTC/51929/2024 CONTC/8146/2024 | SARAT CHANDRA MISHRA VS MANOJ AHUJA, I.A.S. | RAJENDRA KRUSHNA BOSE VS | // () |
| 62 | D-CONTC/51931/2024 CONTC/8147/2024 | JAGABANDHU BEHERA VS MANOJ AHUJA, I.A.S. | RAJENDRA KRUSHNA BOSE VS | // () |
| 63 | D-CONTC/51932/2024 CONTC/8148/2024 | RATIKANTA BEHURA VS MANOJ AHUJA, I.A.S. | RAJENDRA KRUSHNA BOSE VS | // () |
| 64 | D-CONTC/51936/2024 CONTC/8149/2024 | PRASANTA KUMAR BEHURA VS MANOJ AHUJA, I.A.S. | RAJENDRA KRUSHNA BOSE VS | // () |
| 65 | D-CONTC/51939/2024 CONTC/8150/2024 | BIREN KUMAR RATH VS MANOJ AHUJA, I.A.S. | RAJENDRA KRUSHNA BOSE VS | // () |
| 66 | D-CONTC/51938/2024 CONTC/8151/2024 | BHRAMARBARA JENA VS MANOJ AHUJA, I.A.S. | RAJENDRA KRUSHNA BOSE VS | // () |
| 67 | D-CRLA/31611/2024 CRLA/1290/2024 | VICTIM VS STATE OF ODISHA | DOLAGOBINDA MOHAPATRA VS | JAGATSINGPUR /142 /2022 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR |
| 68 | D-CRLA/37422/2024 CRLA/1291/2024 | PABANA@PRABHAKAR DALAI VS | ARIJEET MISHRA VS | Spl/0000321/2022 JAKHAPURA /83 /2017 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) |

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|----|---------------------------------------|--|----------------------------|---|
| 69 | D-CRLA/37512/2024 CRLA/1292/2024 | STATE OF ODISHA PAPUN BEHERA VS | NITYANANDA MOHAPATRA VS | Spl/0000117/2017 RENGALI (SAMBALPUR) /152 /2021 SPL.JUDGE SAMBALPUR(Sambalpur) |
| 70 | D-CRLA/36949/2024 CRLA/1293/2024 | STATE OF ODISHA SANJAY KUMAR DAS VS | ANJAN KUMAR BISWAL VS | Spl/0000089/2021 BALASORE VIGILANCE /4 /2005 SPECIAL JUDGE, VIGILANCE, BARIPADA |
| 71 | D-CRLA/37619/2024 CRLA/1294/2024 | STATE OF ODISHA(VIG.) DEEPAK KUMAR SINGH VS | SAPAN KUMAR LENKA VS | Spl/0000004/2005 DELANGA /250 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) |
| 72 | D-CRLLP/35082/2024 CRLLP/62/2024 | STATE OF ODISHA INFORMANT/VICTIM VS | RABINDRA NATH PRUSTY VS | TR/0000095/2024 R.UDAYAGIRI /80 /2018 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) |
| 73 | D-CRLMA/36555/2024 CRLMA/212/2024 | STATE OF ODISHA JHUNU NAYAK VS | ADV. VS | Spl/0000043/2018 TOMANDO /23 /2019 () |
| 74 | D-CRLMC/37093/2024 CRLMC/4742/2024 | STATE OF ODISHA SARAT @ SHYAMA SUNDAR NAYAK VS | AMITAV TRIPATHY VS | // ITAMATI /167 /2019 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH |
| 75 | D-CRLMC/37404/2024 CRLMC/4743/2024 | STATE OF ODISHA JAYANTA KUMAR MALLICK VS | JYOTI RANJAN DEO VS | GR/0000590/2019 VIGILANCE PS (BERHAMPUR) /23 /2022 SPL.JUDGE VIGILANCE,BERHAMPUR(Cuttack) |
| 76 | D-CRLMC/37407/2024 CRLMC/4744/2024 | STATE OF ODISHA(VIG.) SUNATH SARANGI VS | MAHES DAS VS | GR/0000018/2022 / /0 SPECIAL JUDGE,BALANGIR(Balangir) |
| 77 | D-CRLMC/37551/2024 CRLMC/4745/2024 | STATE OF ODISHA ANAND KUMAR AGARWAL VS | SARVAVID S PRADHAN VS | 2(A)CC/0000002/2016 BALASORE VIGILANCE /43 /2009 SPECIAL JUDGE, VIGILANCE, BARIPADA |
| 78 | D-CRLMC/37639/2024 CRLMC/4746/2024 | STATE OF ODISHA(VIG.) BIJAYA LAXMI NAG VS | ABHILASH MISHRA VS | GR/0000043/2009 MUDANPUR RAMPUR /242 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) |
| 79 | D-CRLMC/37508/2024 CRLMC/4747/2024 | STATE OF ODISHA SRIDHAR NATH VS STATE OF ODISHA | ARUN KUMAR BEHERA VS | CT/0000498/2024 SORO /237 /2021 J.M.F.C.,SORO(Baleshwar) CT/0000495/2021 |

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| 80 | D-CRLMC/37487/2024 CRLMC/4748/2024 | DIPTESH KUMAR VS STATE OF ODISHA | BHARATI DASH VS | //0 DISTRICT & SESSIONS JUDGE, BHAWA CRREV/0000015/2024 |
| 81 | D-CRLMC/37592/2024 CRLMC/4749/2024 | MANGU @ BHAGABAN SAHOO VS STATE OF ODISHA | DINESH KUMAR MOHANTY VS | BIDANASI /17 /2017 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000276/2017 |
| 82 | D-CRLMC/37555/2024 CRLMC/4750/2024 | PABITRA KUMAR MISHRA@BABLU VS STATE OF ODISHA | SK. ZAFARULLA VS | RAGHUNATHPALI /31 /2012 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000165/2012 |
| 83 | D-CRLMP/37333/2024 CRLMP/1737/2024 | GAJALAXMI DAS VS D.G OF POLICE, CUTTACK | NIKUNJA KUMAR ROUT VS | TIHIDI /11 /2024) // |
| 84 | D-CRLMP/37537/2024 CRLMP/1738/2024 | AJAYA PANI VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | KHURDA P.S. /414 /2022) // |
| 85 | D-CRLMP/37595/2024 CRLMP/1739/2024 | SURESH CHANDRA BEHERA VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | //0) // |
| 86 | D-CRLMP/37618/2024 CRLMP/1740/2024 | ARUNDHATI BARIK VS UMESH CHANDRA BARIK | NIRANJAN PANDA VS | //0 JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000126/2024 |
| 87 | D-CRLMP/37556/2024 CRLMP/1741/2024 | BIDYADHAR PANDA VS STATE OF ODISHA | DEEPAK RANJAN PARIDA VS | //0) // |
| 88 | D-CRLMP/37637/2024 CRLMP/1742/2024 | SIDHARTHA PRUSTY VS STATE OF ODISHA | ALOK KUMAR MOHAPATRA VS | CRRI /101 /2024) // |
| 89 | D-CRLMP/37611/2024 CRLMP/1743/2024 | RIKI RAM VS STATE OF ODISHA | PARTHA SARATHI DAS VS | //) // |
| 90 | D-CRLREV/37358/2024 CRLREV/717/2024 | JHARANARANI MOHANTA VS STATE OF ODISHA | SK. ZAFARULLA VS | BADAMPAHAD /10 /2024 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000034/2024 |
| 91 | D-GUAP/48276/2024 | MANAS RANJAN MOHANTA | PRAVAS CHANDRA PANDA | // |

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|-----|--|--|--------------------------------|---|
| | GUAP/17/2024 | VS RENUBALA MOHANTA | VS | JUDGE FAMILY COURT, BARIPADA(Ma GMC/0000037/2022 |
| 92 | D-GUAP/51751/2024 GUAP/18/2024 | MANISH KUMAR AGARWALLA VS SHALINI AGARWALLA | SOUMYA JYOTI BISWAL VS | // JUDGE FAMILY COURT, BARIPADA(Ma GMC/0000013/2021 |
| 93 | D-MACA/50389/2024 MACA/1274/2024 | D.M.,UNITED INDIA INSURANCE CO.LTD.,CUTTACK VS ANJALI PRUSTY | RAMESH CHANDRA SAHOO 1 VS | // 1ST MACT, KENDRAPARA(Kendrapara) Mac/0000011/2019 |
| 94 | D-MACA/50397/2024 MACA/1275/2024 | D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS ANJALI PRUSTY | RAMESH CHANDRA SAHOO VS | // 1ST MACT, KENDRAPARA(Kendrapara) Mac/0000012/2019 |
| 95 | D-MACA/50403/2024 MACA/1276/2024 | D.M.,UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS ANJALI PRUSTY | RAMESH CHANDRA SAHOO 1 VS | // 1ST MACT, KENDRAPARA(Kendrapara) Mac/0000013/2019 |
| 96 | D-MACA/51827/2024 MACA/1277/2024 | D.M, M/S. NEW INDIA ASSURANCE CO. LTD., BBSR VS MANDAKINI KANHAR | G.P.DUTTA VS | // 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000109/2021 |
| 97 | D-RPFAM/51947/2024 RPFAM/374/2024 | MANORANJAN NAYAK VS SARAT NAYAK | AMITAV TRIPATHY VS | // JUDGE, FAMILY COURT, NAYAGARH(N CRMC/0000205/2017 |
| 98 | D-STREV/51710/2024 STREV/45/2024 | STATE OF ODISHA VS M/S. STEEL AUTHORITY OF INDIA LTD.,ROURKELA | SUNIL MISHRA,S.C. (C.T.) VS | //) // |
| 99 | D-STREV/51711/2024 STREV/46/2024 | STATE OF ODISHA VS M/S. STEEL AUTHORITY OF INDIA LTD.,ROURKELA | SUNIL MISHRA,S.C.(C.T.) VS | //) // |
| 100 | D-STREV/51712/2024 STREV/47/2024 | STATE OF ODISHA VS M/S. STEEL AUTHORITY OF INDIA LTD.,ROURKELA | SUNIL MISHRA,S.C.(C.T.) VS | //) // |
| 101 | D-TRP(C)/51686/2024 TRP(C)/399/2024 | NAMRATA BARIK @ KUMBHAR VS ANIL KUMBHAR | RAKESH BEHERA VS | // JUDGE,FAMILY COURT,BALANGIR(Bal CP/0000041/2024 |
| 102 | D-TRP(C)/51736/2024 TRP(C)/400/2024 | MANASWINI TRIPATHY @ SHARMA VS | TUSAR KUMAR MISHRA VS | // JUDGE FAMILY COURT,CUTTACK(Cutta |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|----------------------------------|-------------------------------------|
| 103 | D-WA/51926/2024 WA/3329/2024 | RAKESH SHARMA FIRDOUS JAMIL VS BOARD OF SECONDARY EDUCATION, ODISHA | SUSHANTA KUMAR MISHRA VS | CP/0000110/2024 // 0 // |
| 104 | D-WA/51651/2024 WA/3330/2024 | STATE OF ODISHA VS KSHIROD KUMAR PATI | AUROVINDA MOHANTY , A.S.C VS | // 0 // |
| 105 | D-WA/51886/2024 WA/3331/2024 | STATE OF ODISHA VS NIRANJAN MISHRA | PRAVAT KUMAR PANDA , A.S.C VS | // 0 // |
| 106 | D-WA/51887/2024 WA/3332/2024 | STATE OF ODISHA VS SARJAN DIP | PRAVAT KUMAR PANDA,A.S.C VS | // 0 // |
| 107 | D-WA/51888/2024 WA/3333/2024 | STATE OF ODISHA VS RAMESH CHANDRA BHATTA | SARBESWAR BEHERA,A.G.A VS | // 0 // |
| 108 | D-WA/51892/2024 WA/3334/2024 | STATE OF ODISHA VS PADMAGANDHA NANDA | PRAVAT KUMAR PANDA,A.S.C VS | // 0 // |
| 109 | D-WA/51900/2024 WA/3335/2024 | STATE OF ODISHA VS BASUDEV ROY | A.G.A. VS | // 0 // |
| 110 | D-WP(C)/48681/2024 WP(C)/31545/2024 | PRAFULLA KUMAR SAHU VS STATE OF ODISHA | KHIROD KUMAR SWAIN VS | // 0 // |
| 111 | D-WP(C)/50967/2024 WP(C)/31546/2024 | GOURI KUMARI SAHU @ SAMAL VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | // 0 // |
| 112 | D-WP(C)/49998/2024 WP(C)/31547/2024 | SHISHU VIKASH VIDYA MANDIR, KHORDHA VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 113 | D-WP(C)/46734/2024 WP(C)/31548/2024 | RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|---------------------------------|-------------------------------------|
| 114 | D-WP(C)/51147/2024 WP(C)/31549/2024 | RAMA RAGHABA PATRO VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 115 | D-WP(C)/51829/2024 WP(C)/31550/2024 | DURGA CHARAN MURUDI VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 116 | D-WP(C)/51738/2024 WP(C)/31551/2024 | GAJAPATI SAHOO VS STATE OF ODISHA | SAROJA KANTA SAMAL VS | // 0 // |
| 117 | D-WP(C)/51740/2024 WP(C)/31552/2024 | BALARAMPUR GOVT. HIGH SCHOOL, JAJPUR VS THE COMNR, LAND, RECORDS AND SETTLEMENT, ODISHA, CUTTACK | PRAFULLA KUMAR KAR VS | // 0 // |
| 118 | D-WP(C)/51883/2024 WP(C)/31553/2024 | ANJALI MISHRA VS STATE OF ODISHA | PRADIPTA KUMAR PATTANAYAK VS | // 0 // |
| 119 | D-WP(C)/51830/2024 WP(C)/31554/2024 | UDAYA KUMAR YADAV VS STATE OF ODISHA | BRAJA MOHAN SARANGI VS | // 0 // |
| 120 | D-WP(C)/51107/2024 WP(C)/31555/2024 | KAMA NAHAK VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | // 0 // |
| 121 | D-WP(C)/51833/2024 WP(C)/31556/2024 | ASHOK KUMAR BISWAL VS THE DISTRICT EDUCATION OFFICER, GAJAPATI | ARUN KUMAR MISHRA VS | // 0 // |
| 122 | D-WP(C)/51834/2024 WP(C)/31557/2024 | BHASKAR BARAL VS STATE OF ODISHA | BRAJA MOHAN SARANGI VS | // 0 // |
| 123 | D-WP(C)/50323/2024 WP(C)/31558/2024 | KHAGENDRA BARIK VS UNION OF INDIA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 124 | D-WP(C)/51110/2024 WP(C)/31559/2024 | KAMA NAHAK VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | // 0 // |
| 125 | D-WP(C)/47927/2024 | SK. HABIBUR RAHEMAN | MOHAMMED RIAZ | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|---------------------------|-------------------------------------|
| | WP(C)/31560/2024 | VS STATE OF ODISHA | VS | 0 // |
| 126 | D-WP(C)/51775/2024 WP(C)/31561/2024 | MANASWINI PRIYADARSHINI PARIDA VS STATE OF ODISHA | DHANANJAYA MUND VS | // 0 // |
| 127 | D-WP(C)/51839/2024 WP(C)/31562/2024 | SUBHRANSU PANDA VS STATE OF ODISHA | AMITABH MISHRA VS | // 0 // |
| 128 | D-WP(C)/51928/2024 WP(C)/31563/2024 | PRATIMA DEVI VS TAHASILDAR, BALIANTA, KHURDA | MANAS RANJAN KHATUA VS | // 0 // |
| 129 | D-WP(C)/51717/2024 WP(C)/31564/2024 | BABULI SWAIN VS ADDL. COMNR, COURT OF ADDL. COMNR CONSOLIDATION AND SETTLEMENT, BALASORE | SIVA SANKAR CHAINI VS | // 0 // |
| 130 | D-WP(C)/51235/2024 WP(C)/31565/2024 | DR.UPENDRANATH BARIK VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // 0 // |
| 131 | D-WP(C)/51709/2024 WP(C)/31566/2024 | M/S SBRS LOGISTICS PRIVATE LIMITED,BHUBANESWAR VS PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE,BHUBANESWAR | CHITRASEN PARIDA VS | // 0 // |
| 132 | D-WP(C)/51943/2024 WP(C)/31567/2024 | TAPAN GIRI VS STATE OF ORISSA | PRAMOD KUMAR JENA VS | // 0 // |
| 133 | D-WP(C)/51334/2024 WP(C)/31568/2024 | SK. JAIRUDDIN VS STATE OF ODISHA | MANOJ KUMAR PANDA VS | // 0 // |
| 134 | D-WP(C)/51803/2024 WP(C)/31569/2024 | SUJAN PRADHAN VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 135 | D-WP(C)/51679/2024 WP(C)/31570/2024 | SUBASH CHANDRA BEHERA VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 136 | D-WP(C)/51876/2024 WP(C)/31571/2024 | MITA NAHAK VS | KABIR KUMAR JENA VS | // 0 |

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|-----|--|---|-----------------------------|-------------------------------------|
| 137 | D-WP(C)/51893/2024 WP(C)/31572/2024 | STATE OF ODISHA SUBRATA KUMAR SINGH VS STATE OF ORISSA | PITAMBAR PANDA VS | // // () |
| 138 | D-WP(C)/51707/2024 WP(C)/31573/2024 | PRAMOD KUMAR ROUT VS STATE OF ODISHA | VS | // () // |
| 139 | D-WP(C)/51895/2024 WP(C)/31574/2024 | PRASANA KUMAR PRADHAN VS STATE OF ODISHA | TAPAN KUMAR BISWAL VS | // () // |
| 140 | D-WP(C)/51809/2024 WP(C)/31575/2024 | SK. ABDUL RIHAN VS CHIEF MANAGER, CANARA BANK KENDRAPARA BRANCH, KENDRAPARA | RANJIT MOHANTY VS | // () // |
| 141 | D-WP(C)/49864/2024 WP(C)/31576/2024 | M/S VEDANTA LIMITED VS UNION OF INDIA | PRASHANTA KUMAR NAYAK VS | // () // |
| 142 | D-WP(C)/48862/2024 WP(C)/31577/2024 | BINATI BEHERA VS STATE OF ODISHA | ALOK KUMAR PANDA VS | // () // |
| 143 | D-WP(C)/48737/2024 WP(C)/31578/2024 | NRUSINGH CHARAN SWAIN VS KHYATI PATRO | BHASKAR CHANDRA PANDA VS | // () // |
| 144 | D-WP(C)/51847/2024 WP(C)/31579/2024 | BIJAY KUMAR PRUSTY @ BIJAY PRUSTY VS STATE OF ODISHA | SASHIBHUSAN DAS VS | // () // |
| 145 | D-WP(C)/50897/2024 WP(C)/31580/2024 | PANDAB BHOI VS STATE OF ODISHA | GOPINATH PANDA VS | // () // |
| 146 | D-WP(C)/51682/2024 WP(C)/31581/2024 | BRUNDABAN BARIHA VS STATE OF ODISHA | PRANAB RANJAN CHHATOI VS | // () // |
| 147 | D-WP(C)/51905/2024 WP(C)/31582/2024 | PARSURAM PATRA VS STATE OF ODISHA | SURENDRA KUMAR DASH VS | // () // |

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|-----|--|---|-------------------------------|-------------------------------------|
| 148 | D-WP(C)/51849/2024 WP(C)/31583/2024 | AJIT KUMAR BEHERA VS STATE OF ODISHA | SATYAJIT SAMAL VS | // 0 // |
| 149 | D-WP(C)/51922/2024 WP(C)/31584/2024 | CHITTARANJAN PATTANAİK VS STATE OF ODISHA | MANAS RANJAN KHATUA VS | // 0 // |
| 150 | D-WP(C)/51991/2024 WP(C)/31585/2024 | BIRAM BANKIRA VS THE COLLECTOR, MAYURBHANJ | ARIJEET MISHRA VS | // 0 // |
| 151 | D-WP(C)/51966/2024 WP(C)/31586/2024 | M/S SUNIL PRADHAN, ANGUL VS SUPERINTENDENT CENTRAL GST, ANGUL | MADHAB LAL AGARWAL VS | // 0 // |
| 152 | D-WP(C)/51946/2024 WP(C)/31587/2024 | JAGADISH PRASAD SHARMA VS STATE OF ODISHA | RABI NARAYAN BEHERA VS | // 0 // |
| 153 | D-WP(C)/51930/2024 WP(C)/31588/2024 | PANCHANAN PALAI VS STATE OF ODISHA | SUBHADUTTA ROUSTRAY VS | // 0 // |
| 154 | D-WP(C)/51987/2024 WP(C)/31589/2024 | M/S KALE AND CO, KOLKATA VS STATE OF ODISHA | SARADA PRASANNA SARANGI VS | // 0 // |
| 155 | D-WP(C)/51313/2024 WP(C)/31590/2024 | KRUSHNA MOHAN ROUT VS STATE OF ODISHA | BAIDHAR SAHOO VS | // 0 // |
| 156 | D-WP(C)/51988/2024 WP(C)/31591/2024 | G.D.MINING PVT. LTD., KOLKATA VS STATE OF ODISHA | SARADA PRASANNA SARANGI VS | // 0 // |
| 157 | D-WP(C)/51813/2024 WP(C)/31592/2024 | SANATAN JENA VS STATE OF ODISHA | SASHIBHUSAN DAS VS | // 0 // |
| 158 | D-WP(C)/51999/2024 WP(C)/31593/2024 | SABITA MOHANTY VS LAXMIPRIYA JENA | SOUMIK SPANDAN TRIPATHY VS | // 0 // |
| 159 | D-WP(C)/49025/2024 | UNION OF INDIA | SANJIB SWAIN | // |

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|-----|--|--|------------------------------|-------------------------------------|
| | WP(C)/31594/2024 | VS MADAN MOHAN PATTANAYAK | VS | 0 // |
| 160 | D-WP(C)/52000/2024 WP(C)/31595/2024 | BHIMSEN SAHOO VS MAHANADI COALFIELDS LIMITED, JAGANNATH AREA, TALCHER | BIBHU PRASAD PANDA VS | // 0 // |
| 161 | D-WP(C)/50430/2024 WP(C)/31596/2024 | M/S. DECO FAME, SAMBALPUR VS CHIEF COMNR OF CT AND GST, CUTTACK | SUMIT LAL VS | // 0 // |
| 162 | D-WP(C)/51731/2024 WP(C)/31597/2024 | M/S. ADAYANT EDUCATION PRIVATE LIMITED, BBSR VS CHIEF COMNR OF CT AND GST, CUTTACK | MADHAB LAL AGARWAL VS | // 0 // |
| 163 | D-WP(C)/51896/2024 WP(C)/31598/2024 | KRUSHNA CHANDRA PATRO VS STATE OF ODISHA | NIHAL RATH VS | // 0 // |
| 164 | D-WP(C)/49783/2024 WP(C)/31599/2024 | NIRMAL SAHANI VS STATE OF ODISHA | SATYA RANJAN MOHAPATRA VS | // 0 // |
| 165 | D-WP(C)/51971/2024 WP(C)/31600/2024 | M/S AAKRUTI CITY CENTRE PROPERTIES PVT. LTD., GANJAM VS STATE OF ODISHA | SOUMYAKANTA MOHAPATRA VS | // 0 // |
| 166 | D-WP(C)/51989/2024 WP(C)/31601/2024 | SABITA PATEL VS COLLECTOR, SUNDARGARH | SOUMENDRA PATTANAIAK VS | // 0 // |
| 167 | D-WP(C)/51504/2024 WP(C)/31602/2024 | DR. PURNA CHANDRA BEHERA VS STATE OF ODISHA | RAMAKRISHNA BISOI VS | // 0 // |
| 168 | D-WP(C)/51872/2024 WP(C)/31603/2024 | PANCHANAN SWAIN VS STATE OF ODISHA | SASWATA PATNAIK VS | // 0 // |
| 169 | D-WP(C)/51747/2024 WP(C)/31604/2024 | SANJEEB KUMAR SAHOO VS REGIONAL TRANSPORT OFFICER (RTO), KEONJHAR | SHRADHANJALI SAHOO VS | // 0 // |
| 170 | D-WP(C)/51901/2024 WP(C)/31605/2024 | DR SASMITABALA GOCHHAYAT VS | RAMAKRISHNA BISOI VS | // 0 |

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|-----|--|--|----------------------------|-------------------------------------|
| 171 | D-WP(C)/51754/2024 WP(C)/31606/2024 | STTE OF ODISHA DIGAMBAR PRADHAN VS | SURENDRA KUMAR SAHOO VS | // // () |
| 172 | D-WP(C)/51831/2024 WP(C)/31607/2024 | STATE OF ODISHA BHARATI PATRA VS | KISHORE KUMAR MISHRA VS | // // () |
| 173 | D-WP(C)/51844/2024 WP(C)/31608/2024 | ASST. COMMISSIONER CONSOLIDATION AND SETTLEMENT,GANJAM BHASKAR BARAL VS | BRAJA MOHAN SARANGI VS | // // () |
| 174 | D-WP(C)/49400/2024 WP(C)/31609/2024 | STATE OF ODISHA MANOJ PATTNAIK VS | ADYASIDHI MISHRA VS | // // () |
| 175 | D-WP(C)/50065/2024 WP(C)/31610/2024 | STATE OF ODISHA DR. DEBASIS MISHRA VS | AKASH ACHARYA VS | // // () |
| 176 | D-WP(C)/51952/2024 WP(C)/31611/2024 | ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA SAMIR KUMAR PATTANAIAK VS | SANJAYA RATH VS | // // () |
| 177 | D-WP(C)/51846/2024 WP(C)/31612/2024 | ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR LAXMIDHAR SAHOO VS | DURGESH NARAYAN RATH VS | // // () |
| 178 | D-WP(C)/50077/2024 WP(C)/31613/2024 | STATE OF ORISSA DR.SAMIR RANJAN DASH VS | AKASH ACHARYA VS | // // () |
| 179 | D-WP(C)/51965/2024 WP(C)/31614/2024 | ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA NIHAR RANJAN SWAIN VS | LAMBODAR PRADHAN VS | // // () |
| 180 | D-WP(C)/51908/2024 WP(C)/31615/2024 | STATE OF ODISHA CHOU DHURI MAHANTA VS | JYOTI RANJAN KHUNTIA VS | // // () |
| 181 | D-WP(C)/52021/2024 WP(C)/31616/2024 | STATE OF ODISHA MAHURI HEMBRAM VS | BIDESH RANJAN BEHERA VS | // // () |
| | | STATE OF ODISHA | | // |

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|-----|--|--|---------------------------------|-------------------------------------|
| 182 | D-WP(C)/51331/2024 WP(C)/31617/2024 | MAHESWAR JENA VS MADHUSUDAN DALAI | AKSHYANGSHU SEKHAR NANDY VS | // 0 // |
| 183 | D-WP(C)/48469/2024 WP(C)/31618/2024 | NALINI PRAVA DAS VS UNION OF INDIA | KAPILA CHARAN NAYAK VS | // 0 // |
| 184 | D-WP(C)/50031/2024 WP(C)/31619/2024 | DR. MANASI BHOL VS ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA | AKASH ACHARYA VS | // 0 // |
| 185 | D-WP(C)/51855/2024 WP(C)/31620/2024 | PARAMANANDA BEHERA VS STATE OF ODISHA | SASHIBHUSAN DAS VS | // 0 // |
| 186 | D-WP(C)/51729/2024 WP(C)/31621/2024 | RAMESH CHANDRA MAHANTA VS STATE OF ODISHA | PRATAP CHANDRA CHHINCHANI VS | // 0 // |
| 187 | D-WP(C)/52017/2024 WP(C)/31622/2024 | SANJIB KUMAR MOHAPATRA VS STATE OF ODISHA | SOUMYA MISHRA VS | // 0 // |
| 188 | D-WP(C)/50057/2024 WP(C)/31623/2024 | DR. JIBANJIT SEN VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA | AKASH ACHARYA VS | // 0 // |
| 189 | D-WP(C)/51916/2024 WP(C)/31624/2024 | ABHAYA KUMAR MALLA VS STATE OF ODISHA | SOMA PATNAIK VS | // 0 // |
| 190 | D-WP(C)/51799/2024 WP(C)/31625/2024 | SATYANARAYAN SAHU VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 191 | D-WP(C)/51638/2024 WP(C)/31626/2024 | BINOD PATTANAYAK VS STATE OF ODISHA | SURAJ MOHANTY VS | // 0 // |
| 192 | D-WP(C)/51944/2024 WP(C)/31627/2024 | M/S PRATISTHA ENGINEERING LIMITED VS STATE BANK OF INDIA | RAMACHANDRA PANIGRAHY VS | // 0 // |
| 193 | D-WP(C)/51964/2024 | KUSUMABALA BARIK | LAMBODAR PRADHAN | // |

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|-----|--|--|-----------------------------|-------------------------------------|
| | WP(C)/31628/2024 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/51840/2024 WP(C)/31629/2024 | PRAKASH BEHERA VS STATE OF ODISHA | SASHIBHUSAN DAS VS | // 0 // |
| 195 | D-WP(C)/51918/2024 WP(C)/31630/2024 | SUKADEV DAS VS STATE OF ODISHA | SOMA PATNAIK VS | // 0 // |
| 196 | D-WP(C)/51822/2024 WP(C)/31631/2024 | SRIHARI CHARAN NAYAK VS STATE OF ODISHA | BIBHUTI BHUSAN MISHRA VS | // 0 // |
| 197 | D-WP(C)/51968/2024 WP(C)/31632/2024 | PRIYA RANJAN SWAIN VS STATE OF ODISHA | LAMBODAR PRADHAN VS | // 0 // |
| 198 | D-WP(C)/51843/2024 WP(C)/31633/2024 | BIRANCHI NARAYAN PRUSTY VS STATE OF ODISHA | SASHIBHUSAN DAS VS | // 0 // |
| 199 | D-WP(C)/51801/2024 WP(C)/31634/2024 | JANGYASENI KANHAR VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 200 | D-WP(C)/51825/2024 WP(C)/31635/2024 | RABINARAYAN PANDA VS STATE OF ODISHA | BIBEKANANDA BHUYAN VS | // 0 // |
| 201 | D-WP(C)/51963/2024 WP(C)/31636/2024 | DUSHMANTA SEN RAY VS ADDITIONAL COMMISSIONER, BBSR | BANAMALI SAHOO VS | // 0 // |
| 202 | D-WP(C)/51994/2024 WP(C)/31637/2024 | LOKANATH BEHERA VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 203 | D-WP(C)/51838/2024 WP(C)/31638/2024 | BHASKAR BARAL VS STATE OF ODISHA | BRAJA MOHAN SARANGI VS | // 0 // |
| 204 | D-WP(C)/51726/2024 WP(C)/31639/2024 | SK. SAEED VS | RAMA CHANDRA JENA VS | // 0 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|-------------------------------------|
| 205 | D-WP(C)/51913/2024 WP(C)/31640/2024 | STATE OF ODISHA JAGADISH PATRO VS | KARUNAKAR RATH VS | // // 0 |
| 206 | D-WP(C)/52001/2024 WP(C)/31641/2024 | STATE OF ODISHA THE MANAGING DIRECTOR, ORISSA STATE COOPERATIVE MILK PRODUCERS FEDERATION LIMITED, BBSR VS | DEBAPATI SUNDAR GONEDY VS | // // 0 |
| 207 | D-WP(C)/49813/2024 WP(C)/31642/2024 | THE PRESIDING OFFICER, LABOUR COURT, BBSR PRAKASH KUMAR SAHOO VS | SMITA RANJAN PATNAIK VS | // // 0 |
| 208 | D-WP(C)/51819/2024 WP(C)/31643/2024 | STATE OF ODISHA HARI CHARAN GUPTA VS | BAIBASWATA PANIGRAHI VS | // // 0 |
| 209 | D-WP(C)/50565/2024 WP(C)/31644/2024 | STATE OF ODISHA ROHITAS KUMAR GOEL VS | RAJESH KUMAR MAHAPATRA VS | // // 0 |
| 210 | D-WP(C)/50078/2024 WP(C)/31645/2024 | BHARAT PETROLEUM CORPORATION LIMITED, MUMBAI DR. NARAYAN BAR VS | AKASH ACHARYA VS | // // 0 |
| 211 | D-WP(C)/51995/2024 WP(C)/31646/2024 | ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA UMERI DISTILLERY PVT. LTD., KORAPUT VS | BIRAJA PRASANNA DAS VS | // // 0 |
| 212 | D-WP(C)/51967/2024 WP(C)/31647/2024 | STATE OF ODISHA FARUK KHAN VS | MANAS RANJAN KHATUA VS | // // 0 |
| 213 | D-WP(C)/51329/2024 WP(C)/31648/2024 | STATE OF ODISHA DEBASIS BISWAL VS | CHANDAN MISHRA VS | // // 0 |
| 214 | D-WP(C)/51972/2024 WP(C)/31649/2024 | R.T.O BHUBANESWAR - 1 ABHINAVA DALUA VS | ABINASH BARIK VS | // // 0 |
| 215 | D-WP(C)/50785/2024 WP(C)/31650/2024 | STATE OF ODISHA SANJAY KUMAR BEHERA VS | RAMA CHANDRA JENA VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|--|--|------------------------------|--------------------------------------|
| 216 | D-WP(C)/51230/2024 WP(C)/31651/2024 | SATYANANDA DAS VS STATE OF ODISHA | TUSHAR KANTA NAYAK VS | // 0 // |
| 217 | D-WP(C)/51502/2024 WP(C)/31652/2024 | SANJUKTA KHUNTIA VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // 0 // |
| 218 | D-WP(C)/51732/2024 WP(C)/31653/2024 | PRADEEP KUMAR PANDA VS STATE OF ODISHA | MANAS RANJAN KHATUA VS | // 0 // |
| 219 | D-WP(C)/51345/2024 WP(C)/31654/2024 | BANKA NIDHI BEHERA VS UNION OF INDIA | NIROD KUMAR SAHOO VS | // 0 // |
| 220 | D-WP(C)/51942/2024 WP(C)/31655/2024 | KUNJALATA ROUT VS STATE OF ODISHA | ASHWARIYA DASH VS | // 0 // |
| 221 | D-WP(C)/52109/2024 WP(C)/31656/2024 | M/S COASTAL CONSTRUCTION, JAGATSINGHPUR VS THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK | ASIT KUMAR DASH VS | // 0 // |
| 222 | D-WP(C)/52010/2024 WP(C)/31657/2024 | SANJAYA KUMAR MOHANTY VS STATE OF ODISHA | SATYABRATA MOHANTY (1) VS | // 0 // |
| 223 | D-ABLAPL/36110/2024 ABLAPL/14364/2024 | CHAKANANDA KAMPA VS STATE OF ODISHA | SUSANTA KUMAR MISHRA VS | TUSRA /335 /2024 0 // |
| 224 | D-ABLAPL/36745/2024 ABLAPL/14365/2024 | DHARMA NAIK VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | BANARAPAL /359 /2024 0 // |
| 225 | D-ABLAPL/37386/2024 ABLAPL/14366/2024 | SAHADEV KHORA VS STATE OF ODISHA | SURAJ MOHANTY VS | NANDAPUR /5 /2024 0 // |
| 226 | D-ABLAPL/37432/2024 ABLAPL/14367/2024 | SUSANTA DALEI @ ACHYUTA DALEI VS STATE OF ODISHA | SANTOSH KUMAR MOHANTY VS | BALICHANDRAPUR /503 /2024 0 // |
| 227 | D-ABLAPL/36372/2024 | SANTOSH KUMAR ROUT | AMLAN SHAKTI PAUL | / /0 |

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|-----|--|--|-----------------------------|--|
| | ABLAPL/14368/2024 | VS STATE OF ODISHA | VS | J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0007041/2024 |
| 228 | D-ABLAPL/37455/2024 ABLAPL/14369/2024 | CHANDAN PRADHAN VS STATE OF ODISHA | SANJAYA KUMAR PATRI VS | KENDRAPARA SADAR /251 /2024 () // |
| 229 | D-ABLAPL/36883/2024 ABLAPL/14370/2024 | BIKASH PRADHAN @ BIKASH KUMAR PRADHAN VS STATE OF ODISHA | SUJIT KUMAR PATTNAIK VS | BERHAMPUR TOWN /356 /2024 () // |
| 230 | D-ABLAPL/37460/2024 ABLAPL/14371/2024 | SUMITRA KHUNTIA VS STATE OF ODISHA | GOPAL KRUSHNA MOHANTY VS | CYBER CRIME AND ECONOMIC OFFEN () // |
| 231 | D-ABLAPL/37459/2024 ABLAPL/14372/2024 | PUJASHREE MALLICK VS STATE OF ODISHA | SANTOSH KUMAR JENA VS | MAHILA P.S. BUXIBAZAR /191 /2024 () // |
| 232 | D-ABLAPL/37461/2024 ABLAPL/14373/2024 | RAKESH KUMAR KARAN VS STATE OF ODISHA | GOPAL KRUSHNA MOHANTY VS | HINDOL /326 /2024 () // |
| 233 | D-ABLAPL/37604/2024 ABLAPL/14374/2024 | CHITTARANJAN BEHURIA VS STATE OF ODISHA | KUMAR PRAJWAL VS | JAJPUR TOWN /472 /2024 () // |
| 234 | D-ABLAPL/37462/2024 ABLAPL/14375/2024 | SUBRAT KUMAR NAIK VS STATE OF ODISHA | CHIRANJIB ROUT VS | GOPALPRASAD /369 /2024 () // |
| 235 | D-ABLAPL/37464/2024 ABLAPL/14376/2024 | PRADIP KUMAR SWAIN @ DIPU VS STATE OF ODISHA | ABHISIDDHANTA SAHOO VS | PURI SADAR /518 /2024 () // |
| 236 | D-ABLAPL/37463/2024 ABLAPL/14377/2024 | SUBRAT KUMAR NAIK VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /1016 /2024 () // |
| 237 | D-ABLAPL/37467/2024 ABLAPL/14378/2024 | PRASANNA BEHERA VS STATE OF ODISHA | DEBASIS SAHOO VS | BHARATPUR PS /785 /2024 () // |
| 238 | D-ABLAPL/37474/2024 ABLAPL/14379/2024 | SOURAV BEHERA @ SRIDHAR BEHERA VS | SAKTI PRASAD DAS VS | KHANDAGIRI P.S. /844 /2024 () |

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|-----|--|---|-------------------------------|--|
| 239 | D-ABLAPL/37471/2024 ABLAPL/14380/2024 | STATE OF ODISHA SUJIT KUMAR SAHU @ SUJIT KUMAR SAHOO VS UNION OF INDIA | SHIBANI SHANKAR PRADHAN VS | // NCB BHUBANESWAR /3 /2021 () |
| 240 | D-ABLAPL/37477/2024 ABLAPL/14381/2024 | BINOD BEHERA VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // MARINE PS AT JAMBO /133 /2024 () |
| 241 | D-ABLAPL/37483/2024 ABLAPL/14382/2024 | DIPU BEHERA VS STATE OF ODISHA | BIBHU PRASAD DAS VS | // B.SINGHPUR /152 /2024 () |
| 242 | D-ABLAPL/37499/2024 ABLAPL/14383/2024 | RUDRA NARAYAN NAYAK@BHALU VS STATE OF ODISHA | ASHOK KUMAR JENA VS | // NUAGAON /111 /2023 () |
| 243 | D-ABLAPL/37504/2024 ABLAPL/14384/2024 | BALARAM ROUT VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | // ANANDAPUR /283 /2024 () |
| 244 | D-ABLAPL/37492/2024 ABLAPL/14385/2024 | MANDAKINI RANASINGH VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | // KHANTAPADA /322 /2024 () |
| 245 | D-ABLAPL/36986/2024 ABLAPL/14386/2024 | BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA | ANWAR HUSSEN VS | // HINDOL /318 /2024 () |
| 246 | D-ABLAPL/37170/2024 ABLAPL/14387/2024 | SK. NIYAZ QUADRI VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | // PURUNABAZAR /318 /2024 () |
| 247 | D-ABLAPL/37506/2024 ABLAPL/14388/2024 | RAJALAXMI SAHU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | // NIMAKHANDI /252 /2024 () |
| 248 | D-ABLAPL/37507/2024 ABLAPL/14389/2024 | DEBARAJ DALEI @ DEBRAJ DALAI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | // RAMBHA (KHALLIKOTE) /142 /2018 () |
| 249 | D-ABLAPL/37387/2024 ABLAPL/14390/2024 | KAMALA BADAJENA VS STATE OF ODISHA | BIJAY JENA VS | // CHANDAKA P.S. /273 /2024 () |

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|-----|--|--|------------------------------|---|
| 250 | D-ABLAPL/37523/2024 ABLAPL/14391/2024 | ABHYA BALIARSINGH @ ANIL @ ABHAYA KUMAR BALIARSINGH VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | INDUSTRIAL ESTATE PS /271 /2024 () // |
| 251 | D-ABLAPL/37390/2024 ABLAPL/14392/2024 | KAMALA BADAJENA VS STATE OF ODISHA | BIJAY JENA VS | CHANDAKA P.S. /272 /2024 () // |
| 252 | D-ABLAPL/37527/2024 ABLAPL/14393/2024 | NITYA SWARUP PANDA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | BHADRAK RURAL /606 /2023 () // |
| 253 | D-ABLAPL/37529/2024 ABLAPL/14394/2024 | DHANESWAR BEHERA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | TANGI (KHURDA) /792 /2024 () // |
| 254 | D-ABLAPL/37548/2024 ABLAPL/14395/2024 | PITABAS ROUT @ KHYAMA VS STATE OF ODISHA | GOPAL KRUSHNA MOHANTY VS | HINDOL /326 /2024 () // |
| 255 | D-ABLAPL/36103/2024 ABLAPL/14396/2024 | NIBESH PANIGRAHI VS STATE OF ODISHA | SAROJ KUMAR PADHY VS | BELPARA /315 /2024 () // |
| 256 | D-ABLAPL/36581/2024 ABLAPL/14397/2024 | SIPUN MAJHI VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | BALASORE TOWN /229 /2024 () // |
| 257 | D-ABLAPL/37505/2024 ABLAPL/14398/2024 | KALIA @ BHAGIRATHI MAHANTA VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | ANANDAPUR /308 /2024 () // |
| 258 | D-ABLAPL/37550/2024 ABLAPL/14399/2024 | TIKANA SAHOO @ TIKAMA SAHOO VS STATE OF ODISHA | GOPAL KRUSHNA MOHANTY VS | ANGUL TOWN /948 /2024 () // |
| 259 | D-ABLAPL/37562/2024 ABLAPL/14400/2024 | NANDA @ SATYAM BARAN SAHOO VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | DHENKANAL SADAR /934 /2024 () // |
| 260 | D-ABLAPL/37565/2024 ABLAPL/14401/2024 | SUKAN MAJHI VS STATE OF ODISHA | AMIYA KUMAR TARAI VS | KUJANGA /591 /2024 () // |
| 261 | D-ABLAPL/37570/2024 | AMIT KUMAR SWAIN @ AMITRA SWAIN | SRINIBAS PARIJA | BHARATPUR PS /711 /2024 |

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|-----|--|---|-----------------------------|---|
| | ABLAPL/14402/2024 | VS STATE OF ODISHA | VS | () // |
| 262 | D-ABLAPL/37594/2024 ABLAPL/14403/2024 | MUNA SAHOO VS STATE OF ODISHA | PRADEEP KUMAR DAS VS | NAIKANI-DIHI /254 /2023 () // |
| 263 | D-ABLAPL/37597/2024 ABLAPL/14404/2024 | GANESWAR BISOI VS STATE OF ODISHA | UMESH CHANDRA DORA VS | KOTPAD /214 /2022 () // |
| 264 | D-ABLAPL/37599/2024 ABLAPL/14405/2024 | VISAL SINGH @ VISAL KUMAR VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | BADMAL /397 /2024 () // |
| 265 | D-ABLAPL/37608/2024 ABLAPL/14406/2024 | MANAS JENA@MANAS KUMAR JENA VS STATE OF ODISHA | MANORANJAN DAS VS | INFOVALLY UPD BHUBANESWAR /19 / () // |
| 266 | D-ABLAPL/37526/2024 ABLAPL/14407/2024 | RAJESH SAHU VS STATE OF ODISHA | AMIT KUMAR NATH VS | HINDOL /315 /2024 () // |
| 267 | D-ABLAPL/37628/2024 ABLAPL/14408/2024 | JAGANNATH BARIK VS STATE OF ODISHA | DEBASIS SAHOO VS | NANDIPADA /321 /2024 () // |
| 268 | D-ABLAPL/33607/2024 ABLAPL/14409/2024 | SRICHANDAN POLAI @ CHANDAN POLAI VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | ASKA /553 /2024 () // |
| 269 | D-ABLAPL/37629/2024 ABLAPL/14410/2024 | BIKRAMANANDA MOHANTY VS STATE OF ODISHA | AMULYA RATNA PANDA VS | KHANTAPADA /332 /2024 () // |
| 270 | D-ABLAPL/37186/2024 ABLAPL/14411/2024 | PRASANT SAHOO VS STATE OF ODISHA | AMIT KUMAR NATH VS | KUNDHEIGOLA /249 /2024 () // |
| 271 | D-ABLAPL/37630/2024 ABLAPL/14412/2024 | BABUL KUMAR DAS VS STATE OF ODISHA | AMULYA RATNA PANDA VS | / /0 () // |
| 272 | D-ABLAPL/37330/2024 ABLAPL/14413/2024 | MOFIDA BEGAM VS | JAYAKRISHNA MOHAPATRA VS | BANSADA /273 /2024 () |

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|-----|--|--|-------------------------------|---|
| 273 | D-ABLAPL/37449/2024 ABLAPL/14414/2024 | STATE OF ODISHA SARAT KUMAR DAS VS | SANGRAM KESHARI ROUT VS | // NANDIPADA /60 /2020 () |
| 274 | D-ABLAPL/37671/2024 ABLAPL/14415/2024 | STATE OF ODISHA NIRANJAN BEHERA VS | KUMAR PRAJWAL VS | // JAJPUR TOWN /469 /2024 () |
| 275 | D-ABLAPL/37633/2024 ABLAPL/14416/2024 | STATE OF ODISHA JUDHISTIR BALABANTARAY VS | PRAKASH KUMAR DALAI VS | // DELANGA /393 /2024 () |
| 276 | D-ABLAPL/37546/2024 ABLAPL/14417/2024 | STATE OF ODISHA MAHIBU SAHA VS | PRATAP KUMAR MOHANTY VS | // NIRAKARPUR /296 /2024 () |
| 277 | D-ABLAPL/37558/2024 ABLAPL/14418/2024 | STATE OF ODISHA BABRUBAHAN BEHERA VS | BHARAT JALLI VS | // KANJIPANI /147 /2024 () |
| 278 | D-ABLAPL/37561/2024 ABLAPL/14419/2024 | STATE OF ODISHA ASHOK SINGH@SARDAR SANKET VS | SWARAJ PATEL VS | // SUNDARGARH SADAR /228 /2024 () |
| 279 | D-ABLAPL/37557/2024 ABLAPL/14420/2024 | STATE OF ODISHA SK. SAHAJAN VS | BHARAT JALLI VS | // BINIKA /416 /2024 () |
| 280 | D-ABLAPL/37572/2024 ABLAPL/14421/2024 | STATE OF ODISHA BITHAL @ RAJU NAIK VS | BIRAJA PRASAD NANDA VS | // TALCHER TOWN /794 /2023 () |
| 281 | D-ABLAPL/36665/2024 ABLAPL/14422/2024 | STATE OF ODISHA OM PRAKASH PANDA VS | SANJAY KUMAR BEHERA VS | // LALBAG /243 /2024 () |
| 282 | D-ABLAPL/37589/2024 ABLAPL/14423/2024 | STATE OF ODISHA PARAMESWARA MUNDA VS | DEBASIS MISHRA VS | // /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken |
| 283 | D-ABLAPL/37307/2024 ABLAPL/14424/2024 | STATE OF ODISHA CHANDRA SEKHAR KANHAR VS | SHIBANI SHANKAR PRADHAN VS | 2(A)CC/0000196/2024 KHAJURIPADA /178 /2024 () |
| | | STATE OF ODISHA | | // |

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|-----------|--|---|---------------------------------|--|
| 284 | D-ABLAPL/37314/2024 ABLAPL/14425/2024 | ABHISHEK MOHANTY VS STATE OF ODISHA | NIRANJAN LENKA VS | BARIPADA TOWN /168 /2010 () // |